WWW.LIVELAW.IN

\$~30

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2493/2021

BAR COUNCIL OF UTTAR PRADESH AND ANR..... Petitioners

Through: Ms. Meenakshi Arora, Senior Advocate with Mr. Saurabh Soni, Ms. Mannat Singh, Mr. Shishir Prakash and Mr. Karuna Krishan Thareja,

Advocates.

versus

BAR COUNCIL OF INDIA AND ORS. Respondents

Through: Mr. Rajiv Bansal and Mr. Preet Pal

Singh, Advocates for BCI.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 23.02.2021

1. This hearing has been done through video conferencing.

CM APPL.7320/2021 (for exemption)

2. Allowed, subject to all just exceptions. Application is disposed of.

W.P.(C) 2493/2021 & CM APPL.7319/2021 (for stay)

- 3. The Bar Council of Uttar Pradesh (*hereinafter*, "*BCUP*") is aggrieved by two resolutions of the Bar Council of India (*hereinafter* "*BCI*") dated 19th January, 2021 and 2nd February, 2021 by which a nine-member committee has been appointed to look after the activities of the BCUP and a three-member committee has been appointed for conducting its elections.
- 4. Ms. Meenakshi Arora, ld. Senior Counsel appearing for the Petitioners submits that the entire BCUP has unanimously resolved that Mr. Rohitshav Kumar Aggarwal shall continue working as the Chairman of the

WWW.LIVELAW.IN

BCUP, as per resolution dated 24th January, 2021. Ld. Senior counsel submits that vide the impugned circulars, the BCUP has, in effect, been superseded by the BCI and the BCUP's bank accounts were put under the control of the three-member election committee.

- 5. The main grievance of the BCI is that the current term of Chairman in the BCUP have been divided between two persons i.e., for 6 months each, which is not permissible as per the Rules. Ms. Arora, ld. Senior counsel, submits that previously also such an arrangement has been approved by the BCI.
- 6. Considering the nature of the dispute, Mr. Preet Pal Singh, ld. counsel appearing for the BCI, is directed to seek urgent instructions in the matter.
- 7. List on 3rd March, 2021.

PRATHIBA M. SINGH, J.

FEBRUARY 23, 2021/*dk/T*